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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 55/NCLT/AHM/2017
c.w. Gujarat High Court CA no. 545/2016**


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Abellon Energy Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	VAIBHAVI K. PARIKH a.w.	Advocates	Petitioners	
2.	KAVANKUMAR MANURAD			

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Proof of publication filed.

Proof of service of notice on Statutory authorities filed.


Representation of Income Tax Authority filed.

Petitioner is entitled for a certified copy of the Income Tax representation.

No representation received from other statutory authorities.

At request of Learned Counsel for Petitioner.

List the matter on 23.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of October, 2017.